

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Vistar Metal Industries Private Limited Date of Commencement of Liquidation: 10-07-2023; List of Stakeholders as on Date: 16-10-2023; Name of IP: Mr.Sunil Kumar Agarwal ; Process Number: 1; Last 5 digitof registration number: 12178

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	4403863150	2	4403863150				Annexure 3
4	Unsecured financial creditors	14	410973000	14	410973000				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	6	43000469	6	43000469				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	422103799	8	421152077				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		30	5279940418	30	5278988696	0	0	0	